GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1642 ANSWERED ON:10.08.2011 PENDENCY OF CASES IN NCMEI Shantha J.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of various cases pending in the National Commission for Minority Educational Institutions (NCMEIs);
- (b) the time by which these cases are pending, State-wise;
- (c) the steps taken and mechanism being worked out to expedite disposal of these cases; and
- (d) the landmark cases settled by the Commission so far?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) & (b) During the last 6 years (2005-2011) 11097 cases were registered with National Commission for Minority Educational Institutions (NCMEI), out of which 9765 have been disposed of and number of pending cases is only 1332. No case filed till the year 2008 is pending. State-wise details of the cases are not maintained by the Commission.
- (c) The number of sittings as well as the number of cases heard by the Commission at each sitting have been increased. NCMEIAct, 2004 (2 of 2005), has since been amended to provide for inter-alia one additional Member.
- (d) Information on significant orders passed by the NCMEI are included in the Annual Reports of the NCMEI, which are laid before Parliament and are also available on the website (www.ncmei.gov.in) of the NCMEI.